developments and taking appropriate action as necessary.

## Private Sector participation in Insurance Sector

- 675. SHRI KRISHNA KUMAR BIR-LA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government propose to involve private sector participation in Insurance Sector in the Country;
- (b) if so, whether there has been great resentment amongst the officers of the indigenous insurance companies on this issue:
- (c) if so, whether such a step taken by-Government is going to affect adversely on Insurance Companies and also on the economic front: and
- (d) if so, the further steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAM): (a) This matter is engaging the attention of the Government as a part of the overall reforms for the insurance sector. No decision on participation of private companies was taken till the end of previous financial year 1997-98. The policy is, however, under constant review thereafter.

(b) From time to time, representations have been received from the Unions/ Associations of the employees of the Public Sector Insurance Companies against permitting the entry of the Private Sector companies into the insurance sector.

(c) and (d) The interests of the economy in general and the insurance companies and their employees in particular will be kept in view as and when a decision is taken in the matter.

## Amount written off as Rad Debt

- 676. SHRI KULDIP NAYYAR: Will the Minister of FINANCE be pleased to state:
- (a) the amount of money written off as bad debts by nationalised banks during the last two years and the details of the money written off by each bank;
- (b) whether Government are aware that defaulting parties were again given loans by the same banks; and
  - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAM): (a) As reported by Reserve Bank of India (RBI) the amount of bad debts written off by Nationalised Banks during the last two years i.e. 1995-96 & 1996-97 (Bank-wise) are given in the statement. (See below)

(b) and (c) RBI collects and disseminates information of defaulting borrowers and suit filed accounts among the public sector banks and financial institutions. The objective of the scheme is to alert banks and financial institutions to put them on guard against the borrowers who have defaulted in the repayment of the dues to the lending institutions. The information circulated by RBI constitutes an input in the process of decision-making by the banks on the basis of their commercial judgement.

Statement

## Bad debts written off by the nationalised banks during the last two years

[2 JUNE 1998]

Sr. No.	Name of the Bank	1995-96	1996-97
1.	Allahabad Bank	6.71	21.39
2.	Andhra Bank	1.95	37.42
3.	Bank of Baroda	46.42	70.17
4.	Bank of India	307.08	217.15

## Losses incurred by Banks

677. SHRI KULDIP NAYYAR: Will the Minister of FINANCE be pleased to state:

- (a) the names of the nationalised banks which have been incurring losses continuously for the last three years;
- (b) the amount of loss incurred by each nationalised bank in each year during the last three years; and

(c) the measures Government have taken/propose to take to ensure that banks do not incur losses?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAN): (a) UCO Bank & United Bank of India have incurred losses continuously for 3 years i.e. 1994-95, 1995-96 & 1996-97.

(b) The losses incurred by UCO Bank and United Bank of India for the last 3 years are given below:

	1994-95	1995-96	1996-97
			(Rs. in crores)
UCO Bank	83.81	236.66	176.23
United Bank of India	197.23	234.46	113.64

(c) UCO Bank has prepared a Strategic Revival Plan (SRP) and have signed an MoU with the unions who have commited to achieve the target set in the SRP. The SRP includes, inter-alia, thrust on low cost deposits, selective credit expansion, reduction in NPAs, closure/relocation of loss making branches, fresh recruitments only in the specialised cadre, safe deployment of funds etc. The progress made in the implementation of SRP is subject to periodic review. United Bank of India has also been directed to set targets under various parameters in order to improve profitability and restrict credit expansion. The loss making banks